

# HIGH COURT OF JHARKHAND, RANCHI

Office Order No. 611 /Accts.

Dated : 12.09.23

The Court has been pleased to allow the representations of the following Advocates who have prayed for correction in their names as mentioned in the Office Order No. 393/Accts. dated 06.06.2023 issued by this Court regarding allotment of chambers:

Sl. No.	Form S.No.	Name of Advocate	Remarks
1	277	Awrish Shankar	His prayer for correction of name is allowed. His name be read as 'AWRISH SHANKAR'.
2	348	Preeti Sinha	Her prayer for correction of name is allowed. Her name be read as 'PREETI @ PREETY SINHA'.
3	19	Mrs. Nivedita Kundu	Her prayer for correction of name is allowed. Her name be read as 'NIVEDITA KUNDU'.
4	516	Abdul Kalam Rashid	His prayer for correction of name is allowed. His name be read as 'ABDUL KALAM RASHIDI'.

The Office Order No. 393/Accts. dated 06.06.2023 is modified to this extent only.

By Order,  
Sd/- Mohammad Shakir  
Registrar General

Memo No. 1881 /Accts.

Dated 12.09.23

Copy forwarded to the President, Advocates' Association, High Court of Jharkhand, Ranchi/  
Executive Engineer, Jharkhand State Electricity Board, Dhurwa, Ranchi/ Executive Engineer, Building  
Construction Department, Ranchi/ O/o Registrar General/ Registrar (Establishment)/C.P.C. Section for  
uploading the same on the Official website of High Court of Jharkhand/ A.R.-cum-Court Officer, High  
Court of Jharkhand for information and/or necessary action.

  
Registrar General